(TO BE FILLED IN DUPLICATE)

APPLICATION FOR INSTALLATION OF THE THIRD TELEPHONE CONNECTION FOR INTERNET CONNECTIVITY PURPOSES FOR A MEMBER OF PARLIAMENT UNDER THE HOUSING AND TELEPHONE FACILITIES (MEMBERS OF PARLIAMENT) RULES, 1956 (AS AMENDED)

From

_____, M.P.

(Name in Block letters)

To

The Chairman & Managing Director
Mahanagar Telephone Nigam Limited/
Bharat Sanchar Nigam Limited
New Delhi

(Through the Chairman, House Committee, Rajya Sabha)

Sir,

Kindly arrange to provide **a new telephone connection** for me for internet connectivity purposes, either (tick any one of the following):-

(a) at my office situated in my residence in Delhi or New Delhi; or
(b) at my usual place of residence; or
(c) at a place, selected within my constituency or State; or
(d) within the State in which I reside;

and also arrange to provide Broadband facility of MTNL / BSNL on the said new telephone connection, as per particulars mentioned below, under the Housing and Telephone Facilities (Members of Parliament) Rules, 1956, as amended:-

(i) Location of the Phone: House No. _____
Town/Village _____
Taluka/Tehsil _____
District _____
State _____

(ii) Name of the nearest Telephone Exchange _____

(iii) Approximate distance from nearest Exchange by road _____

(iv) The above location is (a), (b), (c), (d) as above.

2. I undertake to pay in full all the Telecommunication (MTNL/BSNL) dues, in excess of those payable under the Rules, by Rajya Sabha Secretariat, New Delhi, in respect of the above telephone and an amount equivalent to such dues may be deducted from my Salary or TA/DA bills to be prepared for and on behalf of me.

3. I understand that a Member is entitled to avail Broadband facility from MTNL or BSNL on any one landline phone provided from the Secretariat free of charge upto a maximum of Rs.1,500/- (Rupees one thousand five hundred) per mensem, which shall be paid directly to MTNL or BSNL from the Secretariat.

4. I also undertake to abide by all the terms and conditions for the provision of Broadband connectivity on the new land line connection.

Yours faithfully,

Place …….

Date……..

Signature of Member

I.C.No._____